

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(IB)- 276(ND)/2017

IN THE MATTER OF:

M/s. RCI Industries and Technologies Ltd

.. PETITIONER

Vs.

M/s. C.K. Infrastructure Ltd

.. RESPONDENT

SECTION :

Under Section 7 of IBC Code, 2016

Order delivered on 06.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Saadazzaman, Advocate


For the Respondents : -

ORDER

Learned Counsel for the petitioner is present. Heard.

Order reserved.

Surjit
06.9.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)